

ELECTION OF DIRECTORS OF COMPANIES

645. SHRI R. P. KHAITAN: Will the Minister of COMPANY AFFAIRS]

कम्पनी कार्य मन्त्री

be pleased to refer to the answers to Starred Question No. 480 given in the Rajya Sabha on the 15th June, 1971 and State:

(a) whether Government have since taken a decision on the question of providing proportional representation by means of the single transferable vote for the election of persons on the Board of Directors of Companies; and

(b) if so, the details thereof?

THE MINISTER OF COMPANY AFFAIRS)

कम्पनी कार्य मन्त्री

(SHRI K. V. RAGHUNATHA REDDY): (a) a:;i (b) The matter is still under consideration of Government.

IMPLEMENTATION OF PAY COMMISSION REPORT FOR THE WEST BENGAL EMPLOYEES

646. SHRI KALYAN ROY: Will the Minister of FINANCE

वित्त मन्त्री

be pleased to state:

(a) whether any steps are being taken to fully implement the Report of the Pay Commission in West Bengal for the employees of the State Government; if so, the details thereof; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTER OF FINANCE/

वित्त मंत्रालय में राज्य मन्त्री

(SHRI K. R. GANESH): (a) and (b) According to information furnished by the Government of West Bengal, the State Government have so far accepted eight recommenda-of the Pay Commission subject to suitable modifications, having **retard** to the position of their existing linahCial r*sourc«. These relate to

revision of scales of pay, merger of dea^ess allowance with pay, improved pensionary benefits, increased House Rent Allowance, Education Allowance, Medical benefits, etc. The number of pay scales has also been reduced from 81 to 34. The revised scales have been given effect from 1st April, 1970. The remaining 12 items of recommendations of Pay Commission are still under the consideration of the State Government.

BANKING COMMISSION

647. SHRI R. P. KHAITAN: SHRI J. S. TILAK:

Will the Minister of FINANCE]

वित्त मन्त्री

be pleased to refer to the reply to I Unstarred Question No. 443 given in the Rajya Sabha on the 1st June, 1971 and state:

(a) whether the Banking Commission appointed by the Government of India has since submitted its report; and

(b) if so, the details thereof? THE

MINISTRY OF FINANCE/

वित्त मन्त्री

(SHRI Y. B. CHAVAN): (a) and (b) No, Sir. The Commission is expected to submit its report by the end of this year.

SALARY OF MANAGING DIRECTOR OF STATESMAN LIMITED

648. SHRI KALYAN ROY: Will the Minister of COMPANY AFFAIRS]

कम्पनी कार्य मन्त्री

be pleased to state:

(a) whether application of the Statesman Limited for the approval of a salary of Rs. 6,5001- per month plus certain perquisites for its Managing Director Shri C. R. Irani, has since been approved by the Company **Law** Board; and

(b) the number and names of **the** Managing, Directors Of various **aewi-**